

ITEM NO.19

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 362/2026

TALAB BACHAO ABHIYAN (TBA)

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

FOR ADMISSION

IA No. 94346/2026 - EX-PARTE AD-INTERIM RELIEF

IA No. 94205/2026 - EXEMPTION FROM FILING O.T.

Date : 13-04-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Anurag Ojha , AOR
Mr. Kamlesh Kumar Mishra, Adv.
Ms. Renu, Adv.
Mr. Swagata Gupta, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 04.05.2026.

In addition, *dasti* service is permitted.

(SHIPRA NARANG)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
ASSISTANT REGISTRAR